NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

14. C.P. (IB)/834(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.11.2023**

Name of the Party: Amluckie Investment Company Ltd
Vs
Skil Infrastructure Limited

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Amir Arsiwala a/w Mr. Anuj Jhaweri and Ms. Ritisha Choudhary, Ld. Counsel for the Financial Creditor present. Mr. Rohit Gupta, Ld. Counsel for the Corporate Debtor present.
2. At the request made by the Financial Creditor, the matter is adjourned to **21.11.2023** for final hearing.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/